

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 5

IA(I.B.C)/ 3590(MB)2024 IN C.P. (IB)/624(MB)2022

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **15.07.2024**

NAME OF THE PARTIES : **Reliance Infrastructure Limited**
Vs
IDBI Trusteeship Services Limited

For OC : Sr. Adv. Gaurav Joshi a/w Adv. Anush Mathkar & Adv. Karan Sangavi i/b Cyril Amarchand Mangaldas

For CD : Sr. Adv. Prateek Sakseria a/w Raghavi Sharma i/b Mulla & Mulla

Section 9 of IBC

ORDER

List IA 3590 of 2024 **on 16.07.2024 for hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//RA//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)